'National Anti-Ragging Helpline' established on 20th June, 2009 under the UGC Regulations in respect of ragging which have come into force from 17th June, 2009.

(d) to (g) The information is being collected from the State Government of Andhra Pradesh and will be laid on the Table of the Sabha.

Hike of tuition fee in private colleges

- 374. DR. JANARDHAN WAGHMARE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government is fully aware that the professional colleges and institutions hike the tuition fees indiscriminately;
 - (b) the mechanism with Government to judge the rationale behind the hike;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) The fees charged for professional courses by the unaided and self-financing institutions are known to be relatively higher than those in the publicly funded institutions. The Supreme Court in its judgement in the matter of Islamic Academy of Education and another Vs the State of Karnataka and others, had directed that the State Governments should set up in each State a Committee to approve/ fix the fee which can be charged by an institute. In the absence of appropriate laws for the purpose, the Apex Court upheld these Committees while revisiting the 'Islamic Academy' in the matter of P. A, Inamdar Vs. State of Maharashtra & Ors. publicly funded institutions.

The University Grants Commission (UGC) has constituted a Committee in August, 2007 to formulate, *inter alia*, regulations with regard to admission and fee for self financing private professional institutions including deemed to be universities. The recommendations of the Committee have been approved by the UGC in its meeting on 22nd June, 2009 and are under examination by the Government.

Teaching of minority language

- 375. SARDAR TARLOCHAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
 - (a) the policy of helping teaching of minority languages in the States;
 - (b) the progress made in this scheme during the last three years, State-wise;
- (c) whether any grant has been given for Punjabi teachers in Delhi, Haryana, Himachal Pradesh and J and K; and
- (d) whether any of these State Governments have sent any proposal for getting aid for recruitment of Punjabi teachers?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Under the Centrally Sponsored Scheme of "Financial